

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH), ROHINI COURTS : DELHI

ORDER

The following transfer and posting order are hereby made in official exigency (till further orders) with immediate effect:-

S. No	Name of the Official	From	To
1	Ms. Renu Kumari EC-97958444	Assistant Ahlmad/JJA in the Court of Sh. Nitish Kumar Sharma, JSCC-cum-ASCJ-cum-GJ, North District, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in the following Courts as per the schedule:- 1. Sh. Nitish Kumar Sharma, JSCC-cum-ASCJ-cum-GJ, North District, Rohini Courts, Delhi. (in pre-lunch session). 2. Ms. Renu, Civil Judge, North District, Rohini Courts, Delhi. (in post-lunch session).
2	Sh. Kamble Anil Anandrao EC-32523624	Assistant Ahlmad/JJA in the Court of Ms. Renu, Civil Judge, North District, Rohini Courts, Delhi	Assistant Ahlmad/JJA in the following Courts as per the schedule:- 1. Ms. Sanya Dalal, JMFC (Mahila Court)-01, North District, Rohini Courts, Delhi. (in pre-lunch session). 2. Ms. Disha Singh, JMFC (Mahila Court)-02, North District, Rohini Courts, Delhi. (in post-lunch session).
3	Ms. Preeti EC-67826210	Assistant Ahlmad/JJA in the Court of Ms. Sanya Dalal, JMFC (Mahila Court)-01, North District, Rohini Courts, Delhi.	JJA in the Office Pool, Admn. II, North District, Rohini Courts, Delhi (after availing EL).
4	Sh. Mukesh Kumar EC-11024460	Assistant Ahlmad/JJA in the Court of Ms. Amardeep Kaur, ACJM, North District, Rohini Courts, Delhi.	JJA in Accounts Branch, North District, Rohini Courts, Delhi.
5	Ms. Jagriti Chaudhary EC-23010231	JJA in Accounts Branch, North District, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in the Court of Ms. Amardeep Kaur, ACJM, North District, Rohini Courts, Delhi.
6	Sh. Pradeep Kumar EC-83927286	Orderly in the Vacant Court of CJM, North District, Rohini Courts, Delhi. (under transfer).	Peon in Receipt & Issue Branch, North District, Rohini Courts, Delhi.

Note:

1. Transferred officials shall handover the charge of all the records/gadgets in their custody alongwith Computer Hardware & other peripherals (if any), before relinquishing their duties.
2. Non-compliance of the transfer/posting orders or immediately proceeding on leave shall be considered as deliberate insubordination and disciplinary proceeding shall be initiated against the erring official, as per rules.

Bhauraj
(Anju Bajaj Chandra)

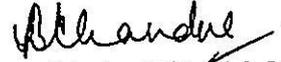
Principal District & Sessions Judge,
North District; Rohini Courts : Delhi.

No. 19547-19580 /F2N(2)/Admn.III/T&P/North/RC/2025

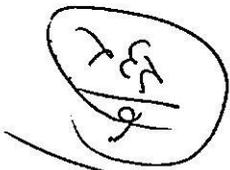
Dated, Delhi the 06/06/2025

Copy forwarded for information and necessary action to :-

1. Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. Ld. Principal District & Sessions Judge (North-West), Rohini Courts, Delhi.
3. Ld. Judicial Officers concerned, North District, Rohini Courts, Delhi.
4. Ld. Administrative Civil Judge, North District, Rohini Courts, Delhi.
5. The DDO, Accounts Branch, North District, Rohini Courts, Delhi.
6. The Sr. AOJ/AOJ/Branch In-charge, Administration-I, II & III, Tis Hazari Courts, Delhi.
7. The Sr. AOJ/AOJ/Branch In-charge, Administration-I, II & III, North District, Rohini Courts, Delhi.
8. The Official concerned, North District, Rohini Courts, Delhi.
9. The Dealing Official, Admn. I, II & III, Personal File & ACR Seat, Tis Hazari Courts, Delhi.
10. The Dealing Official, Admn. I, II & III, North District, Rohini Courts, Delhi.
11. The Web-Site, Computer Committee, Rohini Courts, Delhi.
12. The Web-Site, Computer Committee, Tis Hazari Courts, Delhi.
13. The Facilitation Center, Rohini Courts, Delhi.
14. The Record Officer, (RTI), North District, Rohini Courts, Delhi.
15. The Dealing Official, Layers Seat, Admn. I, Tis Hazari Courts, Delhi.
16. The Branch In-Charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.
17. Personal Office of the undersigned.



Principal District & Sessions Judge,
North District : Rohini Courts : Delhi.


Webmaster